

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2954  
ANSWERED ON:15.03.2010  
AMOUNT FOR WELFARE OF SCS  
Gulshan Smt. Paramjit Kaur

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the various Ministries of the Government of India are spending the money on the welfare of Scheduled Castes (SCs) as per the mandatory rules and provisions of the Government;
- (b) if so, the details thereof during each of the last three years;
- (c) if not, the reasons therefor; and
- (d) the reaction of the Government in the regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) As per Guidelines for formulation, implementation and monitoring of Scheduled Castes Sub-Plan (SCSP), issued by the Planning Commission in December, 2006, Central Ministries/Departments are inter-alia required to earmark funds under SCSP from the Ministry/Department Plan Outlay at least in proportion of SC population to the total population of the country.

(b) to (d) The expenditure budget of the Central Government (Vol.I) provides information regarding allocations under schemes of Ministries/Departments incorporating provisions that are substantially meant for the welfare of Scheduled Castes and Scheduled Tribes. Allocations under such schemes during the last three years are given below:

(Rs. in crore)

Year Total Allocations under schemes of Ministries /Departments  
substantially meant for the welfare of SCs/STs

2007-08 20070.12

2008-09 21955.91

2009-10 25823.51

As can be seen, the total allocation for SCs/STs by Ministries/Departments has increased during the last three years.